

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-166-2020
AND
LD-VC-OCW-167-2020
IN
SECOND APPEAL NO.80 OF 2010**

Mohan Nair ... Applicant

Vs

Allen Valles ... Respondent

Ms. A. Agni, Senior Advocate with Ms. Jay Sawaikar, Advocate for the Applicant.

Shri Parikshit Sawant, Advocate for the Respondent.

Coram : DAMA SESHADRI NAIDU, J.

Date : 14 December 2020

P.C. :

Heard.

2. For the reasons mentioned in the application, I condone the delay and allow the applicant to bring on record the legal representatives of the deceased appellant no.2.

3. Now, the learned counsel for both the parties inform me that they are on the verge of amicable settlement, so they need more time to finalise the settlement.

4. Post the matter on 11.01.2021.

DAMA SESHADRI NAIDU, J.

NH